

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/64/IB/2017

PETITION NUMBER

: CP/664/IB/2017

NAME OF THE APPLICANT

: GAIL INDIA LTD

NAME OF THE RESPONDENT

: NEYCER INDIA LTD

UNDER SECTION

: 11

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. For The Bherdian
Churettia Vasudevan

ORDER

Counsels for both the parties are present and prayed for time. At request, time is enlarged. Matter is posted for arguments. Put up on 19.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

ghk